

Expenditure on Army

2615. SHRI NRIPEN GOSWAMI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry of Defence has demanded that the expenditure on Army should be met out of the Budget of Ministry of Home Affairs when army is deployed for internal security or insurgency;

(b) if so, whether his Ministry do not expend any money on the Army when it is deployed on the request of his Ministry;

(c) if so, the reasons for not making adequate provisions for the Army in the budget of his Ministry;

(d) whether the Government are contemplating to make adequate budgetary provisions for the Army in the Budget of his Ministry; and

(e) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) No, Sir.

(b) to (e) Does not arise.

Smuggling of Cattle to Bangladesh

2616. SHRI RAMCHANDRA MALLICK : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of the smuggling of cattle to Bangladesh from Bihar; and

(b) if so, the action taken to check it?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) Yes, Sir.

(b) Several measures have been taken to prevent smuggling of cattle across the border. These include, Inter alia, strengthening of the Border Security Force, intensive patrolling, erection of observation post towers along the international border, construction of border roads/ fence and supply of night vision devices, binoculars etc. for observation and patrolling in both land and riverine areas of the border. The matter has also been taken up with the Government of Bangladesh.

Corrupt and Illegal Activities by DG of CISF

2617. SHRI SATNAM SINGH KAINTH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Bhraastachar Virodh Morcha has brought the corrupt and illegal activities of Director General of Central Industry Security Force in the notice of the Government;

(b) if so, the details thereof;

(c) whether the Delhi High Court has also asked to Government to enquire into the several grave charges against the Director General of CISF;

(d) if so, the details thereof alongwith the findings of the enquiry made; and

(e) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) Yes, Sir.

(b) and (c) Hon'ble High Court, Delhi observed that as investigation against alleged misconduct is already on the same should be completed within a reasonable time.

(d) and (e) On the findings in the preliminary enquiry, the explanation of the officer has been called for.

Activities of NSCN (K)

2618. SHRI RAJKUMAR WANGCHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether NSCN (K) is actively operating in Tirap and Changlang of Arunachal Pradesh;

(b) if so, whether the Union Government are considering for special economic package in these two districts and also to start bilateral talks with NSCN (K); and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) There are reports that the NSCN (K) is active in parts of Tirap and Changlang districts of Arunachal Pradesh.

(b) and (c) No separate economic package for Tirap and Chaglang districts of Arunachal Pradesh is under consideration of the Government.

Government of India have entered into a Cease-fire with the Isak-Muivah faction of the National Socialist Council of Nagaland and Political talks have been initiated. Other insurgent groups, including the NSCN (K) have not yet responded to offer for talks by the Government.

Sale of Foodgrains in Open Market by FCI

2619. SHRI RAJ NARAIN PASSI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quantity of Wheat and Rice sold by the Food Corporation of India in the open market during each of the last three years;